COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 43 OF 2016

Dated: 8th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Tata Power Renewable Energy Ltd.	**....**	**Appellant(s)**
Vs.		
Maharashtra Electricity Regulatory Commission & Ors.	**....**	**Respondent(s)**

Counsel for the Appellant(s) : Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Abhay Kumar (Rep.) for R-2

Mr. M.Y. Deshmukh for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***18.01.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt